

**Central Administrative Tribunal
Principal Bench
OA No. 4570/2011**

New Delhi this the 04th day of November, 2016

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Sh. K.N. Shrivastava, Member (A)**

1. Shri Lila Ram,
S/o Shir Bahoo Lal,
Retd as Assistant
Under Directorate of Procurement,
Vayu Bhawan,
Room No. 280
New Delhi. Applicant

(By Advocate: M S Reen)

Versus

Union of India & Others : through

1. The Secretary,
Ministry of Defence
North Block,
New Delhi.
2. The Secretary
Ministry of Finance,
Dept of Expenditure
North Block,
New Delhi.
3. The Chief Administrative Officer
P-I (Admn.)
Ministry of Defence,
E-Block, Hutmants,
New Delhi -110 016
4. Shri Ram Singh,
R/o F-31, Ushmanpur Pusta,
Near Seelampur,
New Delhi. Respondents

(By Advocate: Mr. A.K. Singh)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Heard the learned counsel of the parties. In the counter reply, the respondents have taken an objection that the applicant has not filed any

representation before approaching this Tribunal. In view of this objection, the applicant preferred a representation dated 08.09.2016. However, it is stated that the respondents are now considering the representation of the applicant, which fact is confirmed by the learned counsel for respondents.

2. Under these circumstances, we direct the respondents to decide the aforementioned representation of the applicant within a period of two months from the date of receipt of a copy of this order.

3. OA is accordingly disposed of. No costs.

(K.N. Shrivastava)
Member (A)

(Raj Vir Sharma)
Member (J)

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